

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 215/TT/2017

Subject : Determination of tariff for Rajasthan Rajya Vidyut Prasaran Nigam Limited owned lines/system connecting with other States and intervening transmission lines incidental to inter-State transmission of electricity for inclusion in the POC for the year 2017-18 as per Central Electricity Regulatory Commission (Terms and Condition of Tariff) Regulation, 2014

Date of Hearing : 27.2.2018

Coram : Shri P.K. Pujari, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M. K. Iyer, Member

Petitioner : Rajasthan Rajya Vidyut Prasaran Nigam Limited (RRVPNL)

Respondents : Power Grid Corporation of India Limited and 10 others

Parties present : Shri Pradeep Mishra, Advocate, RRVPNL
Shri Vivek Kumar Singh, PGCIL
Shri Aryaman Saxena, PGCIL
Shri B. Dash, PGCIL
Shri Rakesh Prasad, PGCIL
Shri Aryaman Saxena, PGCIL

Record of Proceedings

Learned counsel for RRVPNL submitted that the present petition has been filed for determining transmission tariff of the twenty one transmission lines/system connecting other States for the period from 1.4.2017 to 31.3.2018 for inclusion in the POC computation.

2. Learned counsel for the petitioner submitted that reply to the petition was filed by MPPMCL vide affidavit dated 17.2.2018 and submitted that tariff for the portion of



220 kV S/C Kota-Badod line and 220 kV S/C Modak-Badod line falling within the geographical location of Rajasthan is only claimed in the instant petition.

3. The Commission reserved the order in the petition.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

